

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Nomination of Sri R.Raghunath Reddy, District Judge and Secretaries,
District Legal Services Authorities working in the State of Telangana for
**State Level Multi Stakeholders Consultation meet on Children in
Conflict with Law** scheduled to be held on 19.08.2023 (Saturday) at
Auditorium, Telangana State Judicial Academy, Secunderabad - *Relief
Arrangements - ORDERS - ISSUED.*

- READ:**
1. Letter Roc.No.441/2023/TSJA-Sec'bad, dated 31.07.2023 from the Deputy Director, FAC-Director, Telangana State Judicial Academy, Secunderabad.
 2. High Court's Proceedings Order Roc.No.3112/2023-B.Spl., dated 04.08.2023.
 3. High Court's Letter Roc.No.11/JJCELL/2023, dated 11.08.2023 from the Registrar (Administration), High Court for the State of Telangana, Hyderabad.
 4. High Court's Letter Roc.No.11/JJCELL/2023, dated 16.08.2023 from the Registrar (Administration), High Court for the State of Telangana, Hyderabad.

ORDER ROC.NO.3112/2023-B.SPL., DATED: 17.08.2023

The High Court is pleased to pass the following order:

The following 35 Judicial Officers in the cadre of District Judge and Senior Civil Judges, mentioned in Column No.2, are hereby nominated for **State Level Multi Stakeholders Consultation meet on Children in Conflict with Law** scheduled to be held on 19.08.2023 (Saturday) at Auditorium, Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to **report at the Academy on 19.08.2023 at 8.30 A.M.** to attend the said Consultation meet.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri R.Raghunath Reddy, I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri	Prl. District & Sessions Judge - cum - Family Court, Medchal-Malkajgiri District at Malkajgiri

2.	MS. KSHAMA DESHPANDE, Secretary, District Legal Services Authority, Adilabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad.
3.	SRI G.UDAY KUMAR, Principal Senior Civil Judge -cum- Asst. Sessions Judge, Mancherial.	Addl. Senior Civil Judge -cum-Asst. Sessions Judge, Mancherial
4.	SRI K.AJESH KUMAR, Senior Civil Judge-cum-Asst. Sessions Judge, Nirmal.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor, Nizamabad District
5.	SRI K.YUVA RAJA, Senior Civil Judge-cum-Assistant Sessions Judge, Kumuram Bheem Asifabad.	Addl. Senior Civil Judge -cum-Asst. Sessions Judge, Mancherial
6.	SRI K.VENKATESH, Secretary, District Legal Services Authority, Karimnagar.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.
7.	SRI K.PRASAD, Senior Civil Judge-cum-Asst. Sessions Judge, Jagtial.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.
8.	SMT. R.SREELEKHA, Senior Civil Judge-cum-Asst. Sessions Judge, Rajanna Sircilla.	Senior Civil Judge-cum-Asst. Sessions Judge, Vemulawada.
9.	SRI M.ARJUN, Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.	Senior Civil Judge-cum- Assistant Sessions Judge, Godavarikhani.
10.	MOHD. ABDUL JAVEED PASHA, Secretary, District Legal Services Authority, Khammam.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Khammam.
11.	SMT. G.BHANUMATHI, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Badradri Kothagudem.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Badradri Kothagudem.
12.	SMT M.SANDYA RANI, Secretary, District Legal Services Authority, Mahabubnagar.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Mahabubnagar.

13.	SMT. G.KAVITHA DEVI, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Jogulamba Gadwal.	Additional Senior Civil Judge -cum- Additional Asst. Sessions Judge, Jogulamba Gadwal.
14.	SMT. V.RAJANI, Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy.	Additional Senior Civil Judge -cum- Additional Asst. Sessions Judge, Jogulamba Gadwal.
15.	SRI G.SRINIVAS, Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Mahabubnagar.
16.	SMT. G.SABITHA, Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.	Senior Civil Judge -cum- Assistant Sessions Judge, Kalwakurthy.
17.	SRI J.HANUMANTHA RAO, Secretary, District Legal Services Authority, Sangareddy.	Senior Civil Judge-cum-Asst. Sessions Judge, Sangareddy.
18.	SRI CH.JITENDHAR, Senior Civil Judge-cum-Asst. Sessions Judge, Medak.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.
19.	SMT. S.SWATHI REDDY, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Siddipet.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.
20.	SMT. B.DEEPTI, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge-cum-Asst. Sessions Judge, Nalgonda.
21.	SMT. P.SRIVANI, Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.	Senior Civil Judge-cum-Asst. Sessions Judge, Huzurnagar.
22.	SRI K.MURALI MOHAN, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Yadadri Bhongir.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Yadadri Bhongir.

23.	MS. P.PADMAVATHI, Secretary, District Legal Services Authority, Nizamabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Nizamabad.
24.	SMT B.SREE DEVI, Senior Civil Judge-cum-Asst. Sessions Judge, Kamareddy.	Senior Civil Judge-cum-Asst. Sessions Judge, Nizamabad.
25.	SMT. D.INDIRA, Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
26.	SRI D.KIRAN KUMAR, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
27.	MS. D.B.SHEETAL, Senior Civil Judge-cum-Asst. Sessions Judge, Vikarabad.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
28.	SRI BRUNGI SRINIVASULU, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Hanumakonda.
29.	SRI J.UPENDER RAO, Secretary, District Legal Services Authority, Warangal at Hanumakonda.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda
30.	SRI C.VIKRAM, Senior Civil Judge-cum-Asst. Sessions Judge, Jangaon.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Yadadri Bhongir.
31.	SRI C.SURESH, Senior Civil Judge-cum-Asst. Sessions Judge, Mahabubabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda
32.	SMT. T.MADHAVI, Senior Civil Judge-cum-Asst. Sessions Judge, Mulugu.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda

33.	SRI K.JAYARAM REDDY, Senior Civil Judge-cum-Asst. Sessions Judge, <i>Jayashankar Bhupalapally.</i>	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda
34.	SMT G.KALARCHANA, Secretary, District Legal Services Authority, Hyderabad	I Additional Judge, City Civil Court, Hyderabad.
35.	MS. RADHIKA JAISWAL, Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.	Chief Metropolitan Magistrate, Hyderabad.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing training programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On completion of the said training programme, the officers mentioned in Column No.2 shall resume charge of their regular post and also the post(s) for which they are holding full additional charge if any, from the officers mentioned in Column No.3.

NOTE: The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the refresher course at Telangana State Judicial Academy, Secunderabad.

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17/12/23
REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad
5. The Metropolitan Sessions Judge, Hyderabad
6. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS:**

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|-----------------------------|---------------------------------|---------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Komurambheem
Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapally | 9) Khammam |
| 10) Bhadradi
Kothagudem | 11) Mahabubnagar | 12) Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Ranga Reddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangoan | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar
Bhupalapally | |

7. The Pay and Accounts Officer, Hyderabad.

8. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad

9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

10. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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